

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

ITEM No. 106
IA-340, 364, 947, 1450/ND/2021
IB-2721/ND/2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. Ltd. ... Respondent

Order under Section 7 of IBC.

Order delivered on 01.04.2021

Coram:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. P Nagesh, Mr. Ravi Kumar, Advs in 340/2021
For the RP :Mr.RitinRai, SrAdv, Ms. Ritika Sinha, Advs in
IA 340,364/2021
Mr. Sanjay Bhatt, Adv. in IA. 340,364,947,1450/ 2021
For the Intervenor : Ms. Niharika Sharma, Adv
For Kotak Mahindra : Mr. Navneet Gupta, Ms.ShilpaThakur, Ms.Vidushi, Advs.

ORDER

IA-1450/ND/2021:

This is an application on behalf of Kotak Mahindra Bank filed under Section 60(5) of IBC 2016 seeking appropriate directions in relation to escrow Account No. 558011059169 maintained by the Corporate Debtor with the Kotak Mahindra Bank. Counsel for the Resolution Professional has submitted that reply of the RP has been filed in the matter and wherever the reply has been filed, the same may be provided to the Applicant as well as other Respondents. It appears that M/s. Greenopolis Welfare Association is a party to the proceedings. Therefore, let the Applicant serve a copy of the petition by obtaining their address before the next date of hearing.

List the matter on 29.04.2021.

IA-340/ND/2021:

This application was earlier posted for arguments. Let it be placed before the Regular Bench after 2 weeks.

List on 29.04.2021.

IA-364/ND/2021:

This application may be placed before the Regular Bench after 2 weeks.

List on 29.04.2021.

IA-947/ND/2021:

This application filed under Section 19(2) of the Code, may be posted before the Regular Bench.

List on 29.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)

Upasana